

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/01162/2015**

HYDERABAD, this the 12<sup>th</sup> day of November, 2020.



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Hakim Mirza Abdul Waheb Baig,  
S/o Late M.A. Rahman Baig,  
Aged about 58 ½ years, Occ : Research Officer,  
Central Research Institute of Unani Medicine,  
A.G.Colony Road, Erragadda, Hydeabad and  
R/o HNo.5-7-329, New Agapura, Hyderabad-01.

...Applicant

(By Advocate : Mr. P. Bhaktavatsal)

Vs.

1. The Secretary to Government of India,  
Ministry of Health and Family Welfare,  
Department of AYUSH, Government of India,  
Red Cross Bhavan, Red Cross Road,  
New Delhi – 110011.
2. The Director General,  
Central Council for Research in Unani Medicine,  
Jawaharlal Nehru AYUSH Anusandhan Bhavan,  
61-65, Institutional Area, Opp : D-Block,  
Janakipuri, New Delhi-110058.
3. The Deputy Director Incharge,  
Central Research Institute of Unani Medicine,  
A.G.Colony Road, Erragadda,  
Hyderabad-500 038.

....Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC)

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**ORAL ORDER**  
**(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)**



**Through Video Conferencing:**

The OA has been filed with regard to transfer of the applicant from Hyderabad to Orissa in the year 2015. As the applicant had joined the new post, nothing remains to adjudicate in the OA. Therefore the OA is dismissed as infructuous.

2. No order as to costs.

**(B.V.SUDHAKAR) (ASHISH KALIA)**  
**ADMINISTRATIVE MEMBER**                   **JUDICIAL MEMBER**

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